

(d) As per information available with Delhi Police and National Crime Record Bureau, the number of

persons killed in road accidents during the period in question was as follows :

Year	Delhi	Mumbai	Calcutta	Chennai
1996	2361	1361	474	615
1997	2342	1337	471	679
1998	2123	The relevant data has not been so far supplied by the State Governments concerned to National Crime Record Bureau.		
1999 (upto 15.2.99)	236			

Recruitment in KVS

46. SHRI MAHESH KANODIA :
SHRI DAROGA PRASAD SAROJ :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether while making recruitment of various employees under different categories, the Kendriya Vidyalaya Sangathan divides the total number of vacancies available in accordance with the percentage fixed for the Scheduled Castes, Scheduled Tribes and Other Backward Classes as a result of which the unreserved category candidates are deprived of selection from unreserved quota of 50.5 per cent;

(b) if so, the facts thereof; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) While making recruitment to various posts under different categories, Kendriya Vidyalaya Sangathan follows Government of India instructions mutatis mutandis. Accordingly, in a 200 point roster, 30, 15 and 54 vacancies are allotted to candidates from SC, ST and OBC categories. The remaining 101 vacancies go to the unreserved category candidates.

Subsidy on Fertilizers

47. SHRI HARI KEWAL PRASAD : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government contemplate to increase the subsidy on phosphatic and potassic fertilizers in order to maintain the balance in chemical fertilizers;

(b) if so, the date from which it is likely to be implemented and the amount of subsidy to be increased; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) Concession on phosphatic and potassic fertilizers, which are decontrolled, are given under the Concession Scheme to make them available to farmers at affordable prices. The quantum of concession is contingent on the prices of raw materials/intermediates besides the maximum retail price to farmers and the cost of imports. For 1999-2000, these are still being assessed and thus it is difficult to commit about the likely increase/decrease in the rates.

[English]

E. Subudikus 148/49

Self Financing Professional Courses

48. SHRI CHENGARA SURENDRAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Delhi University has decided to introduce Self Financing Professional Courses with provisions for placement and intensive industrial training; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) Yes, Sir.

(b) The Academic Council of Delhi University in its Meeting held on 23-1-1999 approved four job oriented/professional courses viz. Post graduate Diploma Programme in Global Business operations, Bachelor of Financial Analysis, B.Sc (Hons.) Bio-Medical Sciences and BA (Hons.) in Mass Media and communication. These courses have provisions

for placement and intensive industrial training of the students. It has further been decided that there will be a Monitoring Committee to ensure quality as well as availability of infrastructure in different colleges for these courses.

SC/57/036
119
Tribals in Orissa

49. **SHRI BHARTRAHARI MAHTAB :**
SHRI RANJIB BISWAL :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) whether 90% of tribals in Orissa are living below the poverty line;
- (b) if so, the reasons therefor;
- (c) whether the Government propose to take any measures to uplift the living standard of these tribals;
- (d) if so, the details thereof;
- (e) whether these tribals have been rehabilitated under Indira Awas Yojna;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) According to the estimates of Planning Commission on Poverty for 1993-94, 71.26% and 64.85% of tribals of Orissa are still below the poverty line in rural and urban areas, respectively.

(b) The Topographical disadvantage of tribal areas, forest and hill based under developed economy etc. are responsible reasons for the poverty of the tribals.

(c) and (d) Various poverty alleviation programmes including programmes under Human Resource Development are being implemented under Tribal Sub Plan strategy. In addition, various Central and Centrally sponsored programmes are also being implemented by the States/UTs in addition to exclusive State Plan programmes to uplift the standards of Scheduled Tribes population.

(e) to (g) The information is being collected from the Government of Orissa.

11.9-50
Infiltration of Bangladeshi Refugees in Orissa

50. **SHRI BHARTRAHARI MAHTAB :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a large concentration of Bangladeshi refugees in the coastal areas of Orissa

specially in Baleswar, Bhadrak, Kendrapada, Jagatsinghpur and Puri districts;

(b) if so, the reasons therefor; and

(c) the steps taken by the Union Government to check infiltration of Bangladeshis in Orissa?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) In view of the long and porous border with Bangladesh and also on account of various push and pull factors, Government are aware that Bangladeshi infiltrators have managed to sneak into various places including Orissa.

(c) A series of measures have been taken by the Government to curb the problem of infiltration of bangladeshi nationals into India. These measures include raising of additional battalions of Border Security Force, reduction of gaps between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outpost towers, provision of surveillance equipments etc. The matter has also been taken up with the Government of Bangladesh on various occasions. The progress of these measures is reviewed regularly at various levels.

The Government of Orissa has informed that all officers in charge of Police Stations of bordering areas have been instructed to keep close watch and verify the visitors in their jurisdiction. They have also been instructed to collect advance intelligence regarding any newcomer other than Indians. The District Administrations have been requested to check the family members of Bangladeshi settlers while preparing voters list and collecting revenue. They have been requested to take action for eviction of unauthorised settlers.

[Translation]

150-51
Fertilizer to Farmers

51. **SHRI KANTILAL BHURIA :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have made adequate arrangement to make available fertilisers to the farmers;

(b) if so, whether cases of blackmarketing and irregularities in the sale of fertilisers have been noticed by the Government; and

(c) if so, the steps taken by the Government to check the blackmarketing and irregularities prior to the start of Monsoon season?